

**Evasion of Duty by M/s. Reliance Industries Limited**

3919. SHRI MOHINDER SINGH LATHER : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that duty evasion and wrong declaration case worth Rs. 120 crore against M/s. Reliance Industries is pending before the Collector, Bombay ; and

(b) what is the present position of the case ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA) : (a) No, Sir.

(b) However, a show cause notice has been issued by the Deputy Collector, Bombay on 10-2-1987 alleging unauthorised importation of plant and machinery and alleged misdeclaration and underinvoicing of good involving evasion of duty of Rs. 119.64 crore. The matter is under adjudication.

**भारतीय पुलिस सेवा के अधिकारियों में व्याप्त रोष**

3920. श्री अजीत जोगी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय पुलिस सेवा के दो वरिष्ठ अधिकारी (श्री मिडर तथा एक अन्य) सरकार की गलत पदोन्नति नीति से नाराज होकर हाल ही में लंबी छुट्टी पर चले गए हैं ;

(ख) यदि हां, तो क्या यह पदोन्नति निर्धारित मानदंडों तथा निष्पक्षता के स्वीकृत सिद्धांतों पर अधारित नहीं थी; और

(ग) भारतीय पुलिस सेवा के अधिकारियों में इस प्रकार से बढ़ते हुए असंतोष को दूर करने के लिए सरकार द्वारा क्या कदम उठाए जा रहे हैं ?

कामिक, लोक शिक्षात और पेंशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री पी. चिदम्बरम्) :

(क) जी नहीं, श्रीमान् ।

(ख) प्रश्न नहीं उठता ।

(ग) प्रश्न नहीं उठता ।

**Killing of Harijans in Jahanabad, Bihar**

3921. SHRIMATI VEENA VERMA :

SHRI KAPIL VERMA :

SHRIMATI SURYAKANTA

JAYAWANTRAO PATIL :

SHRIMATI SUDHA VIJAY JOSHI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether eleven Harijans were shot dead by a gang of another caste in mid-August in Jahanabad District of Bihar ; if so, the details of the incident ; and

(b) whether Government have taken any steps to prevent repeated massacre of Harijans in Jahanabad and other areas of Bihar; if so the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b) 11 Harijans of Khagari Tola of village Damuha, Police Station Kako, were killed on the night intervening 11/12th August, 1988 by a notorious gang of criminals. Processes for attachment of moveable properties of the accused have been executed and the State Government